

**NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCHCOURT-II**

**20. MA 1915/2019 IN C.P. (IB)-1506(MB)/2017**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

**NAME OF THE PARTIES: - Kapokh Fibers & Industries Ltd  
V/s  
Afloat Textile (India) Ltd.**

**Section 9 and 33 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual hearing (VC). Ld. Counsel Ms. Vidisha Poonja appeared. Due to paucity of time the matter is adjourned to **8<sup>th</sup> April 2021.**

**Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)**

**Sd/-  
H.P. CHATURVEDI  
Member (Judicial)**

Dated this the 16th day of March 2021  
ANKIT